(d) What are the reasons for the same?

The Minister of Commerce (Shri Karmarkar): (a) Rs. 1,00,000.

- (b) Rs. 15,000 already allocated to Uttar Pradesh. An application from Bihar is under consideration of Tea Board.
- (c) Assam, Mysore, Tripura, Travancore-Cochin. West Bengal, Punjab and Madras.
- (d) Some States did not submit schemes for 1953-54. The remaining States were not eligible for the grant either because they had not fully utilised the amount allocated previously during 1951-52 or 1952-53 or because they did not produce the necessary utilisation certificate.

## "AWAKENING IN AFRICA"

\*1953. Shri Brajeshwar Prasad; (a) Will the Prime Minister be pleased to state how many copies of the "Awakening in Africa" were sent to England and other parts of the Commonwealth for distribution?

(b) Is it a fact that this Book has been withdrawn and all available copies destroyed?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) About one thousand copies.

(b) Indian missions abroad to which copies were sent have been requested not to make further distribution this pamphlet, which is a reprint of a series of articles on Africa by a British Journalist published in an Indian newspaper. Undistributed copies are being recalled for circulation in India, for which they were primarily intended. No copies have been destroyed.

S CHEDULED CASTE AND TRIBAL EMPLOYEES IN GOVERNMENT OF INDIA

\*1960. Shri Ganpati Ram: Will the Minister of Works, Housing and Supply be pleased to state how many of the employees working in the Secretariat of the Ministry and attached and subordinate offices belong to Scheduled Castes and Tribes?

The Minister of Works, Housing. and Supply (Sardar Swaran Singh): About 1650.

## STEEL PLANT AT ROURKELA

\*1961. Pandit Lingaraj Misra: (a) Will the Minister of Production pleased to state whether any arrangement has been made with Messrs. Krupps and Demag of Germany or with any other Steel concerns either in India or outside for the training of Engineers and other Technical Personnel before the Steel Plant at Rourkela starts operating?

(b) Has any definite programme been drawn up for training such personnel?

The Minister of Production (Shri K. C. Reddy): (a) Attention is invited to para 12 of the Technical Consultants' Agreement signed with the German Combine of Messrs Krupp and Demag on the 21st December, 1953 (copies of which were placed on the Table of the House on the 24th December, 1953) wherein a provision has been made for the training at German Works of an adequate number of Indians to be mutually agreed upon between the Combine and the Govt. of India. It is also the intention that when orders for equipment are placed on any suppliers, they will be required to train a certain number of Indians at their works.

(b) Steps are being taken in the matter in consultation with the German Combine for training in the near future, but no definite programme has yet been drawn up. It is proposed however to finalise this question in early May after consideration of this question at the Board meeting of the Hindustan Steel to be held then.

## भारत-लंका करार

**\*१९६९. श्री गणपति राम**ः क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या लंका सरकार ने भारत-लंका करार को लाग करने के सम्बन्ध में सलाह